Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor		ary of claims received	Summary o	f claims admitted	Amount of	Amount of claims not	Amount of claims under	Details in	Remarks, if any
		No. of clai ms	Amount	No. of claims	Amount of claims admitted	continge ntclaims	admitted	verification	Annexu re	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	1	1,20,43,347	1	1,20,43,347	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)			0	0	0	4,39,38,317	4,39,38,317	7	The Claim Form Submitted is under verification
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	0	Certain Clarifications have been asked.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	1.	1,20,43,347	1	1,20,43,347	0	4,39,38,317	4,39,38,317		

Annexure-1

Name of the corporate debtor: M/s KLM Holdings Private Limited ; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rec	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	eceipt claimed of claim claim			covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
					admitted		security	guarantee	party?	CoC		off		on	
							interest								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure-2

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.		of claim eived		Details	s of claim adm	itted		0	any mutual	Amount of claim not	Amount of claim under	
			Date of receipt	Amount claimed	Amount of claim admitted	2				claim	dues, that may be set- off	admitted	verification	
1.	BCL Enterpris es Limited	L65100DL19 85PLC021467		1,20,43,3 47	7	Unsecured financial loan	NIL	No	100%	NIL	NIL	NIL	NIL	Claim has been admitted

Name of the corporate debtor: M/s KLM Holdings Private Limited ; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

							· ·			00					
															(Amount in ₹)
Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	ed		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rec	eived								any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest	_				set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	nount of Nature of Amount Whether % of voting					that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
				admitted			guarantee	party?						
NIL	NIL	NIL	NIL	IL NIL NIL NIL			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of operational creditors (Workmen)

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

														(Amount in₹)
	Sl.	Name of	Name	Identification	Details	of claim]	Details of	'claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
	No.	authorised	of	No.	rec	eived						any mutual	claim under	claim not	any
		representative,	work		Date of	Amount	Amount of Nature Whether % voting share			claim	dues, that	verification	admitted	_	
		if any	man		receipt	claimed	8			in CoC, if		may be			
		-			-		admitted	claim	party?	applicable		set-off			
N	JIL I	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6 Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of operational creditors (Employees)

(Amount in₹)

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Sl.	Name of	Name	Identification	Details	of claim		Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of Nature Whether % of voting				claim	dues, that	verification	admitted	
	if any	yee		receipt	claimed	claim of related share in CoC, if				may be set-				
		-		-				applicable		off				
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

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Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

Sl	Detai	ls of Clai	imant	Details	of claim]	Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No	•			rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1	Income	Govt.		29.12.202	4,39,38,3	0	Default	-	-	No	-	-	-	4,39,38,31	4,39,38,317	Claim is
	Tax	of NCT		3	17		Assessment							7		under
	office	of Delhi					order									verification
	ward14(
	3)															

List of operational creditors (Government dues)

(Amount in₹)

Annexure – 8

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details o	of claim			Amou	Amoun	Amount of	Amount of	Remarks, if
No.	of	No.	rece	ived		admitted						t of	claim not	claim under	any
	creditor		Date of	Amount	Amount	Amount Nature Amount Amo				% of	contin	any	admitted	verification	
			receipt	claimed	of claim	of claim	covered	covered	related	voting	gent	mutual			
			-		admitted		by	by	party?	share in	claim	dues,			
							security	guarant		CoC		that			
							interes	ee				maybe			
							t					set-off			
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nils	Nil

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024 List of other creditors (Other than financial creditors and operational creditors)

							`		L.	·				(Amount in₹)
Sl.	Name of	Identification	Details	of claim		Ι	Details of claim	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived						of	any mutual	claim not	of claim	any
			Date of	Amount	Amount						dues, that	admitted	under	
			receipt	claimed	of claim						may be set-		verificati	
					admitted	mitted security guarantee party?					off		on	
						interest								
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	